

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2518
ANSWERED ON:08.12.2006
SHORTAGE OF DRINKING WATER
Jogi Shri Ajit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) Whether there is severe shortage of drinking water in Delhi and its neighbouring areas ;
- (b) If so, the steps taken by the Government so far to solve this problem ;
- (c) Whether the ground water level in Delhi and NCR is going down ;
- (d) If so, whether the Government has taken any steps in the matter; and
- (e) If so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a) : The Delhi Jal Board (DJB) has informed that the overall availability of water is largely satisfactory. The total requirement for drinking water in Delhi is about 900 million gallons per day (mgd) against which the total availability of water in Delhi is about 725 mgd. The National Capital Region Planning Board (NCRPB) has informed that while there is adequate drinking water supply in New Okhla Industrial Development Authority (NOIDA) and Greater NOIDA, there is shortage of drinking water in other areas of the National Capital Region.

(b) : The NCRPB has indicated the steps taken by the authorities/local bodies concerned as under :-

i) The Municipal Corporation of Faridabad (MCF) has installed 57 new tubewells and replaced 32 existing tubewells to augment the water supply by an additional 40 million litres per day (mld).

ii) The MCF and the Haryana Urban Development Authority (HUDA) have implemented Phase-I of a scheme for augmentation of water supply for Faridabad by constructing two ranney wells and 18 tubewells.

iii) MCF and HUDA have decided to take up Phase-II of the scheme in Faridabad by constructing two more ranney wells for augmenting water supply by 45.4 mld.

iv) For Mewat area of Haryana, the NCRPB has approved a project with an estimated cost of Rs.205.91 crore for augmenting water supply of 5 towns and 503 villages.

v) The Ghaziabad Development Authority has undertaken works for augmenting water supply of Ghaziabad and NOIDA by 100 cusecs from the Ganga River.

(c): Yes, Sir.

(d)&(e) : Water being State subject, necessary steps are taken by the respective State Governments. However, the Ministry of Water Resources has prepared a Concept Report titled 'Master Plan for Artificial Recharge to Ground Water' for identifying areas requiring artificial recharge of ground water. The Central Water Ground Authority has circulated a manual/guide on artificial recharge to ground water to the States and Union Territories to enable them to formulate areas specific artificial recharge schemes. The Artificial Recharge of Ground Water Advisory Council has also been constituted under the Union Minister of Water Resources.

In so far as National Capital Region is concerned, it has been made mandatory for all new buildings in Delhi on plot area of 100 sq.m. and above to provide for rain water harvesting. The Government of Haryana and Uttar Pradesh have also made rain water harvesting mandatory for buildings on plot areas of 100 sq.m. and 500 sq.m. or more respectively. The Government of Rajasthan has also prepared a plan for promoting artificial recharge of ground water by utilizing rain water in Alwar District.